

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 295/16	TP 135/17	Admission	433(e)	McNally Sayaji Engineering Ltd., Vs Scorpio Engineering Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MANEESHA  
KONGOVI

RESPONDENT

for MANEESHA  
Shrini

RISHAV BANERJEE,  
Advocate

PETITIONER

Rishav Banerjee

Counsel for petitioner is present. Counsel for respondent is present. She has filed one memo stating that the respondent has moved the Hon'ble High Court of Karnataka and that she undertakes to file a copy of the order passed by the Hon'ble High Court.

List it on 31.05.2017.

MEMBER (J)

MEMBER (T)